

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA No.264 of 2012 in
DFR No.1356

Dated : 22nd August, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

BMM Ispat Ltd. ..Appellant(s)

Versus

Karnataka Electricity Regulatory Commission.
& Ors. ..Respondent(s)

Counsel for the Appellant(s): Mr. Shridhar Prabhu

Counsel for the Respondent(s):

ORDER

(IA No.264 of 2012 - Condonation of Delay)

We have heard the learned counsel for the Applicant in IA No.264 of 2012 'Condonation of Delay'. Issue notice. Dasti service is permitted.

Post the matter for hearing the application to condone the delay on
24.09.2012.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

mk/rv